

Filing No. ABA/8154/2020

Lalu Yadav Vs The state of Jharkhand

Advocate's name – Sabyasanchi

Defects:

9)

- i) Name stated beside the thump impression at vak. does not tally.
- ii) Thump impression has not been endorsed at vak.
- iii) Name of deponent does not tally with name of I.D.
- iv) Duly certified to be true T/C of pages 11 to 13, 15 may be filed.
- v) Pending court at para 1 and prayer differs.
- vi) U/S in para 1 and prayer does not tally with F.I.R.
- vii) Photo copy stated at para 3 may be corrected.